

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.748/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M.

Name of the Company		Sai Carrier Partnership Firm-Vs-Gonterman Peipers (I) Ltd.		
Under Section		271-272		
SI. No.			Appearing on behalf of	Signature with date

## ORDER

No one is present from either side.

List it on 27/02/2018.

(Jinan K.R.)

Sd

Member (J)

Sd

(V.P.Singh) Member (J)